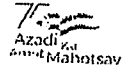


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI
ORDER**



The following postings and transfers are hereby made with immediate effect:

| S No. | Name | From | To |
|-------|--|--|---|
| 1. | Ms. Richa Guglani D/o Sh. Mukesh Kumar Guglani (EC: 53574196) | P.A. in the Office Pool, Shahdara District, Karkardooma Courts, Delhi. | P.A. in the Vacant Court of MM (Digital Court-NI Act), Shahdara District, Karkardooma Courts, Delhi. (earlier presided over by Ms. Ruby Neeraj Kumar, the then MM) |
| 2. | Sh. Vipul Panwar S/o Sh. Udayveer Panwar (EC:26807105) | Sr. P.A. in the Court of Ms. Preeti Parewa, CMM, Shahdara District, Karkardooma Courts, Delhi. | Sr. P.A. in the Court of Sh. Ajeet Narayan, MM-02, Shahdara District, Karkardooma Courts, Delhi. |
| 3. | Ms. Anjali Nirwan W/o Sh. Deepak Yadav (EC: 88114590) | P.A. in the Vacant Court of MM (Digital Court-NI Act) Shahdara District, Karkardooma Courts, Delhi. (earlier presided over by Ms. Ruby Neeraj Kumar, the then MM) | P.A. in the Court of Ms. Preeti Parewa, CMM, Shahdara District, Karkardooma Courts, Delhi. |
| 4. | Ms. Rekha Aggarwal W/o Sh. Vikas Aggarwal (EC 13745) | P.A. in the Court of Ms. Kiran Bansal, ASJ-04, Shahdara, Karkardooma Courts, Delhi. | P.A. in the Vacant Court of POMACT, Shahdara District, Karkardooma Courts, Delhi. (earlier presided over by Sh. Ashish Aggarwal, the then POMACT) |
| 5. | Sh. Puneet Malhotra S/o Late Sh. T.P. Malhotra (EC:50701) | P.A. in the Vacant Court of POMACT, Shahdara District, Karkardooma Courts, Delhi. (earlier presided over by Sh. Ashish Aggarwal, the then POMACT) | P.A. in the Court of Ms. Kiran Bansal, ASJ-04, Shahdara, Karkardooma Courts, Delhi. |

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

Shalinder
(SHALINDER KAUR)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.
Delhi, the Dated 5/8/22

No. 6735-43 /Admn./P&T/SHD/KKD/2022

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. I, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Shalinder

